282	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
3.	Himachal Pradesh	1			1
4.	Karnataka			1	1
5.	Madhya Pradesh		1		1
6.	Meghalaya			1	1
7.	Odisha	1		1	2
8.	Rajasthan		1		1
9.	Tamil Nadu			2	2
10.	Uttar Pradesh		1		1
	Total				17

## Women commissions seeking enhancement of their rights

†2619. DR. YOGENDRA P. TRIVEDI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether keeping in view the increasing crimes and atrocities against women, the Women Commissions all over the country want an enhancement in their rights;

- (b) if so, the names of such Commissions;
- (c) whether Government will consider the same; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The State Women Commissions have been constituted by the respective States and the right to those Commissions have been conferred to them by the respective State Statutes/Orders. The Ministry of Women and Child Development does not have any information regarding these Commissions seeking enhancement of their rights.

- (c) Does not arise.
- (d) Does not arise.

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.